

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 206
Appeal No. 06/59/JPR/2022
Under Section 59 of
Companies Act, 2013**

In the matter of:

Jayesh Ranchodbhai Thakkar

...Appellant

Versus

Shree Cement Ltd. & Ors.

...Respondents


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Appellant : None-appeared
For the Respondent : Sandeep Taneja, Adv.
Karan Pratap Singh, Adv.
Zubin Mehta, Adv.

ORDER

No one appears on behalf of the Appellant. Mr. Sandeep Taneja, Adv. appearing on behalf of Respondent No. 1 and Mr. Zubin Mehta, Adv. appearing on behalf of Respondent No. 3. List the matter on 15.06.2023.


(Manoj Kumar Dubey)
Technical Member


(Deep Chandra Joshi)
Judicial Member

May 22, 2023